

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 23.08.2024

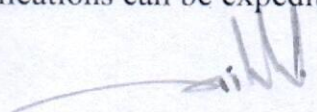
To,
The Worthy President,
Bar Association of Delhi,
Tis Hazari Courts, Delhi.

Subject: Deployment of more manpower for verification of forms.

Sir,

This is to inform you that around 2,500 applications have been received so far and many more applications are expected. It is, therefore, requested to your goodself to kindly mobilize more man power from the Delhi Bar Association for the verification of the applications form so that the process of verification of the applications can be expedited.


Thanking you.


Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024

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23 AUG 2024

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) Ld. Principal District & Sessions Judge (HQS) for intimation.
- 3) PS to Ld. Principal District & Sessions Judge (HQS), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi.
- 6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.


Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024